COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 234 OF 2016 IN
RP (DFR) NO. 821 OF 2014 &
IA NO. 426 OF 2016

Dated: 26th July, 2016

In the matter of:

Gulbarga Electricity Supply Co. Ltd. **…. Appellant(s)**

Versus

M/s. Narayanapur Power Co.& Anr. **…. Respondent(s)**

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **03.08.2016**

COURT MASTER